

THE PRIME MINISTER AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) The Planning Commission approved an outlay of Rs. 215.52 lakhs (Rs. 95.52 lakhs for large and medium industries and Rs. 120 lakhs for village and small scale industries) during 1966-67. In addition an allocation of Rs. 25 lakhs was made for the rural industries projects in Bihar.

(b) An expenditure of Rs. 196.33 lakhs (102.59 lakhs on large and medium industries and Rs. 93.74 lakhs on village and small scale industries) is estimated to have been incurred by the State Government during 1966-67. In addition, Rs. 24.89 lakhs were spent on rural industries projects.

BROADCAST OF HINDI AND ENGLISH NEWS BULLETINS

766. **SHRI R. P. KHAITAN** Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the number of Hindi and English News Bulletins being broadcast through the News Services Division of the All India Radio; and

(b) the names of States relaying Hindi News Bulletins?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) 19 news bulletins in English and 14 in Hindi per day. Of the former, 9 are broadcast in the Home Service and 10 in the External Services. Of the 14 Hindi bulletins, 11 are put out in the Home Service and 3 in External Services.

(b) One or more of the Hindi news bulletins broadcast Centrally in AIR's Home Service are relaying in every State except Haryana where there is no AIR station at present.

COMMISSION TO INQUIRE INTO THE PROBLEMS OF INDIANS LIVING ABROAD

767. **SHRI R. P. KHAITAN :** Will the PRIME MINISTER be pleased to state

(a) whether Government propose to set up any Commission or Committee to go into the question of long-standing problems of the Indians living abroad;

(b) whether it is a fact that these problems have increased manifold after the Independence of India and emer-

gence of freedom in these countries where Indians are living.

(c) the details of the steps taken to solve these problems; and

(d) whether any concrete steps have also been taken for the orderly return of the Indians from abroad and for their rehabilitation?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) There is no such intention at present, but the question is under constant study and review in each area concerned.

(b) After the independence of these countries where people of Indian origin are living, some problems affecting such persons have arisen.

(c) and (d) Steps taken to solve these problems vary from country to country and according to the particular nature of the problem. Every possible step is being taken, as and when problems arise, for an amicable solution, and where necessary by negotiations with the country concerned.

For instance in the case of Ceylon, the Governments of India and Ceylon entered into an Agreement in 1964 under which Stateless persons of Indian origin in Ceylon would be granted the citizenship of Ceylon or of India, and those granted Indian citizenship would be accepted for repatriation to India. In the case of Burma, arrangements have been made to bring the repatriates to India as and when the need arose.

Government has provided assistance and facilities under various schemes for rehabilitation of these repatriates, e.g., loans for small trade and business, loan assistance for purchasing plots and construction of houses, reservation of vacancies for employment in Government-owned Undertakings, educational facilities for children, etc.

COMMUNICATIONS WITH ISRAEL GOVERNMENT DURING ARAB ISRAEL CONFLICT

768. **SHRI BHUPINDER SINGH :** Will the PRIME MINISTER be pleased to state:

(a) whether Government had experienced any difficulty in establishing communications with the Government of Israel at the time of last Arab-Israeli